

Wednesday, March 28, 1973/Chaitra

7, 1895 (Saka)

The Lok Sabha met at

Even of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Postal Stamps in Commemoration of 1857 Revolution and Independence Revolutions of other Countries.

*502. DR. LAXMINARAIN PANDEYA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a special postal stamp has been issued by the Post and Telegraph Department to commemorate the Russian Revolution;

(b) if so, whether Government propose to issue Commemorative postal stamps to commemorate the Indian Revolution of 1857 and Independence Revolutions of other countries; and

(c) if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA):

(a) No, Sir.

(b) and (c). A commemorative postage stamp was issued on 15-8-57 to commemorate the revolution of 1857. There are no proposals for issue of commemorative stamps in respect of Independence revolutions of other countries.

डा० लक्ष्मीनारायण पाडेय : अध्यक्ष महोदय, मैं मंत्री महोदय से जानना चाहता हूँ कि इस प्रकार के कमोमोरेटिव डाक टिकट जारी करने के बारे में आप की क्या नीति है और उस के बारे में आप क्या जो दूसरी विदेशी सरकारों में या दूसरे मस्थानों

पर इस प्रकार की क्रान्तियां हुई हैं उन के बारे में भी कोई विशेष डाक टिकट जारी करने का प्रस्ताव रखते हैं ?

श्री जगन्नाथ पहाड़िया : श्रीमान्, इस तरह के प्रस्ताव विभिन्न व्यक्तियों या विभिन्न सरकारों से आते हैं और हर एक प्रस्ताव पर अलग से चर्चा की जाती है फिलाटेलिक एडवाइजरी कमेटी के अन्दर, और हर केस पर अलग से डिमीशन किया जाता है ।

डा० लक्ष्मीनारायण पाडेय : जापान में 19 वीं शताब्दी में, जर्मनी में 19 वीं शताब्दी में और ब्रिटेन में 17 वीं शताब्दी में क्रान्तियां हुई हैं, उनके टिकट जारी नहीं हुए क्या रूस की तरह से इस प्रकार का प्रस्ताव प्राप्त हुआ था या स्वयं की प्रेरणा से आने के कमोमोरेटिव स्टाम्प जारी किया ?

श्री जगन्नाथ पहाड़िया : हम ने रूस की क्रान्ति पर कोई स्टाम्प जारी नहीं किया उन की फोरमेशन पर एक स्टाम्प जारी किया था क्योंकि उन्होंने हमारी भी आजादी के अवसर पर हम तरह का स्टाम्प जारी किया था ।

SHRI SAMAR GUHA: 'May I know whether any special commemorative stamps have been issued in regard to the August 1942 revolution? If not, will Government consider bringing out such commemorative stamps?

SHRI JAGANNATH PAHADIA: This has already been issued.

Involvement of People in the removal of poverty during Fifth Plan

*503. SHRI ARJUN SETHI: Will the Minister of PLANNING be pleased to state:

(a) the major tasks to be completed by the people for removal of poverty in the Fifth Plan period; and

(b) the steps taken by the Government to get involvement of the people in these tasks?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). A statement is laid on the Table of the House.

Statement

The "Approach to the Fifth Plan" already placed on the Table of the House, makes it clear that stepping up the rate of growth of the economy, reduction of regional imbalances and improvement in the conditions of the various sections of the community will require many hard decisions and sacrifices on the part of all sections of the population. The Approach envisages reduction in the consumption level of the top deciles of the population, a higher rate of saving and better performance by all sections of the population. It is realised in this connection that without enlisting the public participation and cooperation, both in Plan formulation as well as in implementation, it will not be possible to generate adequate enthusiasm or even mobilise the required resources for the Plan.

In order, therefore, to involve the different sections of the people with the work of planned development, the following measures are being taken:

(a) A popular version of the Approach to the Fifth Plan is being issued in all regional languages with a view of their widespread dissemination and consideration amongst different sections of the urban and rural population;

(b) Discussions are being organised in the Planning Commission with representatives of different political parties and also with economists,

scientists, trade union leaders, chambers of commerce, public administrators and other expert groups with a view to eliciting their reactions to the Approach and suggestions for improvement in the planning process;

(c) The Approach has already been discussed in the National Development Council, Parliamentary Consultative Committee on Planning and has also been placed before the Parliament for discussion. It is assumed that the discussion in Parliament will help the Planning Commission in arriving at a more realistic appraisal of the reactions of the people to the Approach document.

(d) The Planning Commission has already taken steps to assist the State Governments in setting up Planning Boards consisting of Ministers, economists, official and non-official experts.

(e) It is being repeatedly emphasised on the State Governments that they should involve the people in the formulation and implementation of their state and district plans or area plans, through the association of their state and district plans or area plans, through the association of working classes, small and marginal, farmers, entrepreneurs, officials and non-officials and others at various levels.

SHRI ARJUN SETHI: In reply to part (b) the minister has given certain measures Government have taken to involve the people in the fifth plan. I want to know whether some of the State Governments have not reacted favourably to the Centre's proposal about the formation of State Planning Boards and involving the non-official people in it?

SHRI MOHAN DHARIA: So far 11 State Governments have already constituted State Planning Boards. Others also have expressed their willingness and they are examining the proposal. No State has so far expressed any resentment against it.

SHRI ARJUN SETHI: May I know in how many regional languages has the approach paper been published till now and whether Oriya is one of them?

DR. RANEN SEN: There is no regional language in India. All are national languages.

SHRI MOHAN DHARIA: we have requested the State Governments to publish them in their own languages. I have not got the latest position.

SHRI PRIYA RANJAN DAS MUNSI: It is clear from the statement that the Planning Ministry desire the State Governments to set up Planning Boards. Is it a fact that among the 11 States West Bengal is one which in its State Planning Board adopted a new programme called Comprehensive Area Development Programme and it has submitted certain plans to the Planning Commission? What is the reaction of the Planning Commission? Have they approved any of these proposals and schemes?

SHRI MOHAN DHARIA: They are yet under disussion.

SHRI SAMAR GUHA: In the second part of the question there is reference to the involvement of the people in this task. One of the objects of the minimum need based programme is the removal of the poverty of the people. May I know whether the people of the area at the sub-divisional or lower level will be associated in drawing up schemes for the minimum need-based programme? Similarly, in developing agricultural programme whether the people at the grass root level will be associated by forming some committee? In the same way, in the industrial sector, both in the public sector and private sector undertakings, will the participation of the workers in the management given consideration?

SHRI MOHAN DHARIA: That is the idea of the government. We have requested all the State Governments to involve the elected representatives at the local level while formulating the programmes. So far as the minimum need programme is concerned, association of the local representatives is very much necessary to identify what are the basic minimum requisites. So far as participation of the workers in the management is concerned, we are having discussion with various trade union leaders and others involved and we are trying to have some policy framed in this regard.

SHRI ANANTRAO PATIL: What does the Minister exactly mean by "involvement of the people"? I am asking this question because at the State and district level the Members of Parliament are not included among the people. May I know whether Members of Parliament are also the people?

SHRI MOHAN DHARIA: Members of Parliament are very much the representatives of the people. If they are not being associated by any State Government, we shall write to the State Governments so that they will involve Members of Parliament and the members of the Assembly and all elected representatives of the people in the process of planning.

SHRI JAGANATHA RAO: The removal of poverty also means the removal of unemployment. In the last year of the Fourth Plan some schemes were formulated for this. What were the physical targets achieved?

SHRI MOHAN DHARIA: In the years 1971-72 and 1972-73 we have taken up several special programmes over and above the Plan outlay. During the year 1972-73 the employment generated will be of the order of 9.45,000. Over and above that, we

have taken special welfare schemes, which are not included here, so far as this employment figure is concerned.

SHRI S. B. GIRI: The removal of poverty is a far-away goal in the distant future, not in the near future. At least, about the persons who are working in Government undertakings, why should there be any discrimination between the casual labour and the permanent labour? At least to that extent, may I know whether the Planning Commission has thought over this problem and do something about it. The persons working in the public undertakings are agitated over it. At least, will the discrimination between the casual labour and the permanent labour be removed during the Fifth Plan?

SHRI MOHAN DHARIA: That does not arise out of this. If there are any genuine grievances, we shall forward them to concerned Ministry.

SHRI D. BASUMATARI: As compared to other communities of high-caste, in respect of Scheduled Castes and Scheduled Tribes, it is only 1.49 and 0.29 per cent respectively. Is there any special plan to remove the disparity between these communities, the Scheduled Castes and Scheduled Tribes, and other high castes?

SHRI MOHAN DHARIA: It shall be our endeavour, while implementing these programmes, to give priority to Scheduled Castes and Scheduled Tribes.

SHRI DINEN BHATTACHARYYA: May I know whether the Planning Commission has made any objective

study about the existing conditions of small artisans, specially, the handloom weavers, the persons who do brass and metal work, etc.? Lakhs of small entrepreneurs are on the point of extinction. In view of that, may I know what are the special steps the Government propose to take about it during the Fifth Plan period?

SHRI MOHAN DHARIA: While drafting the Plan, we shall take this aspect into consideration.

SHRI NAWAL KISHORE SINHA: The hon. Minister has been pleased to inform the House that 11 States have constituted their Planning Boards. The hon. Minister of Planning has been making repeated references to district planning cells. May I know whether there is any proposal under the consideration of Government to assist State Governments to create district planning cells to involve the people at the lowest level with the planning process of the country?

SHRI MOHAN DHARIA: We have already requested the State Governments to treat district as a unit for planning. We are also giving assistance to such States that are taking up district plan formulations.

SOME HON. MEMBERS rose—

MR. SPEAKER: Too many of you are standing up. Why not have a separate discussion on it on some day?

श्री भान सिंह भौरा : श्री मिनिस्टर माह्व ने कहा कि वह लोगों को इन्वाल्ड करने हैं प्लैन में। मैं नहीं समझता कि यह हो रहा है। होता यह है कि जो भी डेवेलपमेंट के काम हो रहे हैं वह कंस्ट्रक्शन के जरिये कराये जाते हैं, और कंस्ट्रक्शन लोग हमारे तरीकों से लोगों को उन में इन्वाल्ड करने हैं, जिन में पालिट्रीशियन भी होते हैं। इस लिये मैं जानना चाहता हूँ कि क्या पांचवीं प्लैन में कंस्ट्रक्ट मिस्टम को ग्रवालिश करने का विचार मिनिस्टर माह्व रखते हैं ?

योजना मंत्री (श्री डी० पी० शर): इस वक्त तक ऐसा कोई स्थान नहीं है जहाँ तक कर्तव्य या ठेकेदारों का ताल्लुक है उन को कर्तव्य खत्म किया जाये, लेकिन कोशिश इस बात की जरूर है कि इमदादे बाहमी के जरिये कुछ एमोसिएशन या कुछ इस किस्म की संस्थायें कायम हों जो यह काम अपने हाथ में ले सकें।

Payment of Overtime Allowance to P. & T. Employees

*505. SHRI RAJDEO SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government had paid a sum of Rs. 11 crores to the P. & T. employees as overtime during the last financial year;

(b) if so, whether payment of overtime has encouraged the tendency in the staff to go slow; and

(c) if so, what steps Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): (a) During the financial year 1971-72 the total expenditure incurred on O.T.A. was of the order of Rs. 10 crores 29 lakhs.

(b) No.

(c) Does not arise.

श्री राजदेव सिंह : मेरे प्रश्न का जो (बी) पार्ट उम का जवाब मंत्री महोदय ने "नो" में दिया है। पार्ट (बी) कहता है :

"whether payment of overtime has encouraged the tendency in the staff to go slow".

उन्होंने इस का जवाब "नो" में दिया है। उन्होंने जो साल भर का 10 करोड़, 29 लाख का ओवर-टाइम अलाउंस दिया है यह साफ जाहिर करता है कि दो बातें हो सकती हैं। या तो वह लोग ढीलाई से काम करते हैं या फिर बर्क लोड इतना ज्यादा है कि इतना बड़ा अमाउंट ओवर टाइम अलाउंस के रूप में देना पड़ता है। क्या मैं मंत्री महोदय से जान सकता हूँ कि उन्होंने जो "नो" में जवाब दिया है तो इस के लिये उन के पास मापदण्ड क्या है कि एम्प्लायीज स्लो काम नहीं कर रहे हैं ?

श्री जगन्नाथ पहाड़िया : माप दण्ड तो काम और समय का होता है। एम्प्लायीज के काम करने के घंटे निश्चित हैं। उस के बाद अगर कर्मचारी काम करते हैं तो एक घंटे तक तो कोई ओवरटाइम नहीं दिया जाता, उस के बाद जितनी देर काम करते हैं उस का ओवर टाइम दिया जाता है। दूसरा एक तरीका काम करने का यह भी है कि कुछ आफिसेज में बर्क लोड निश्चित कर देने हैं। इग के बावजूद कुछ आफिसेज ऐसे हैं, खास तौर से टेलीफोन, डाक और तार विभाग, जिन में स्टाफ होता है लेकिन किन्हीं कारणों से काम पूरा नहीं हो पाता, जैसे हवाई जहाज देर से आया, रेल और मोटर मविमेज देर से पहुंची, जिनकी वजह से जो काम होता चाहिये वह नहीं हो सकता और रका पड़ा रहता है। जो दूसरे टर्म में काम करने वाले लोग होते हैं उन के पास आलरेडी बहुत काम होता है। इस लिये यह कहना कठिन है कि उन की टेन्डेन्सी हो जाती है देर करने की। लेकिन मैं माननीय सदस्य के विचार को पूरी तरह से कंडम नहीं कर सकता; उस के लिये नहीं नहीं कह सकता। हो सकता है कि कुछ लोग हमारे आफिसेज में ऐसे हों जो धीरे काम करते हों।

श्री राजदेव सिंह : अभी मिनिस्टर साहब ने थोड़ी सी क्विंसेिंग बात कही कि